

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/61(CHE)/2023  
**NAME OF THE PETITIONER(S)** : E Pearson & Co. Ltd.  
**NAME OF THE RESPONDENTS** : Sheba Marine Engineering Pvt Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. Kritika Khurana for the Petitioner.

Ld. Counsel Shri. Vedhavel for the Respondent.

Rejoinder filed.

Pleadings are complete.

Ld. Counsel for the Petitioner states that no settlement has  
taken place.

List the petition for hearing on **22.03.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)